

1	2	3	4	5	6	7
01.11.2014	64.24	53.35	15.14*		865.00	Reduction in price
01.12.2014	63.33	52.51			752.00	Reduction in price
Current						
RSP	63.33	52.51	15.14	417.00	752.00	RSP as on 1.12.2014

Note - Price of Petrol since 26.6.2010, Non-Subsidized Domestic LPG since 18.9.2012 and Diesel since 19.10.2014 as per IOCL.

NA - The prices of non-subsidized 14.2 KG Domestic LPG cylinders notified on 18.9.2012.

*Since there is 'Nil' allocation of PDS Kerosene in Delhi currently, RSP of PDS Kerosene 1.11.2014 onwards is at Mumbai.

Sale of natural gas at different rates

1982. SHRIMATI SASIKALA PUSHPA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether natural gas is being sold at different rates in different parts of the country;

(b) if so, the details thereof, and the reasons therefor;

(c) whether Government intends to supply natural gas to the southern States of the country; and

(d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) and (b) The price of domestic natural gas is determined in accordance with the New Domestic Natural Gas Pricing Guidelines, 2014. Save as otherwise provided in the New Domestic Natural Gas Pricing Guidelines, 2014, the base price of domestic natural gas supplied from a particular source is same for all consumers irrespective of their location, except for North Eastern Region where the price is 60% of the notified price. However, the delivered price of the domestic natural gas may change from State-to-State depending upon transportation charges, State and Local Taxes and levies etc.

The price of imported Re-gasified Liquefied Natural Gas (RLNG) is market determined and is settled mutually between the buyer and the seller.

(c) and (d) Since, availability of domestic natural gas is limited, Government has been following the policy of sectoral priority in allocation of domestic gas and presently there is no policy of allocating domestic gas to individual States.

Road blocks in exploration by OVL in South China sea

1983. PROF. M.V. RAJEEV GOWDA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether ONGC Videsh Limited (OVL) faces any road blocks in exploration of oil and gas in the disputed South China Sea;
- (b) if so, the details thereof; and
- (c) the status of negotiations with Vietnam and China ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) No, Sir.

(b) and (c) Do not arise.

Fall in gross and net realisations of Oil India Limited

1984. SHRI A. K. SELVARAJ: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether it is a fact that the gross realisation of Oil India Limited on each barrel of oil dropped 6.5 per cent to US dollars 101.3 in the September quarter from US dollars 108.3 in the corresponding period;
- (b) whether it is also a fact that the net realization of Oil India Limited too slid to US dollars 45.3 per barrel as compared to US dollars 52.3; and
- (c) whether the crude production of Oil India Limited fell by over 4 per cent to 0.88 million tonnes but gas output was 4.2 per cent higher at 0.69 billion cubic metres?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) Yes, Sir. This is true for the 2nd quarter of 2014-15 as compared with 2nd quarter of 2013-14.

(b) Yes, Sir. This is true for the 2nd quarter of 2014-15 as compared to 2nd quarter of 2013-14.

(c) Yes, Sir. This is true for the 2nd quarter of 2014-15 as compared to 2nd quarter of 2013-14.

Clearance to companies in E & P sector

1985. SHRI A. W. RABI BERNARD: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the details of new companies entered in Indian Exploration and Production (E&P) sector in last five years and how many have left with the reason for leaving;